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## (2024) 02 NCDRC CK 0009

## **National Consumer Disputes Redressal Commission**

Case No: Revision Petition No. 355 Of 2019

Superintendent Of Post Offices &

Anr

**APPELLANT** 

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Pramil Kumar Panda RESPONDENT

Date of Decision: Feb. 9, 2024

**Acts Referred:** 

• Consumer Protection Act, 1986 - Section 21(b)

• Consumer Protection Act, 2019 - Section 58(1)(b)

Hon'ble Judges: Avm J. Rajendra, Avsm Vsm (Retd.), Presiding Member

Bench: Single Bench

Advocate: Gigi C. George, Vedant Kumar Mund

Final Decision: Dismissed

Judgement